

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

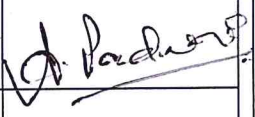
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.242/252/HDB/2017
NAME OF THE COMPANY	Online Career Doctor Studies & Services India Limited
NAME OF THE PETITIONER(S)	Online Career Doctor Studies & Services India Limited
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. PADMASRI	PCS	padmasri@ yahoo.co.in 9441477444	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs. Padmasri, learned PCS for the petitioner.

Post the case on 29.01.2018.



Member (Technical)

Srikanth



Member (Judicial)